

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 16/203/ND/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.12.2017**

NAME OF THE COMPANY: M/s. S. D. Bio Tech Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present : Mr. Sudhanshu

ORDER

Permission from the prosecuting court has been obtained by the Applicants prior to filing of the present petition for compounding of the default under Section 92 and 137 of the Companies Act.

Report of the ROC has been filed.

Reserved for orders.

- Sd/-

**(S. K. Mohapatra)
Member (T)**

- S-d - J

**(Ina Malhotra)
Member (J)**